

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

23.

CP/46(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.04.2024

NAME OF THE PARTIES:

Madhukar Sanjeeva Shetty

Vs

Gajalee Coastal Foods Private Limited

SECTION: 213, 241(1), 242(4) OF THE COMPANIES ACT, 2013.

**ORDER**

1. Mr. Kalpak Nyayanit i/b Saurabh Nikalje, Ld. Counsel for the Petitioner present. Adv. Shawn Fernandes i/b Adv. Prachi Wazalwar, Ld. Counsel for R2 & R4 present (VC).
2. At the request of the Counsel for the Petitioner, matter is adjourned to **27.06.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)